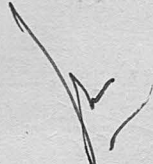


OP-420/04

2/6/06

Hon Mr Justice Khem Karan, VC

Sri S. Singh learned counsel for
the respondents is on general adjournment
List for orders on 7/8/06.


VC

me

7.8.2006

Hon. Mr. A.K. Bhatnagar, J.M.

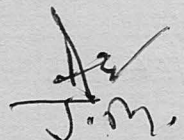
OK
NO RA has been
filed so far.

KM
01/8/06

None is present for the
applicant, even in the revised
call. Shri Saurabh holding brief
of Shri S. Singh, learned Counsel
for the respondents.

Rejoinder has also not been
filed.

Accordingly, the O.A. is
dismissed in default and
~~for~~ for non-prosecution.


J.M.

